



OFFICE OF THE DISTRICT & SESSIONS JUDGE::HOJAI::ASSAM

Memo No.DJHj/21/525-529

Dated: 23.06.2021

ORDER

In pursuance of the directions issued by Hon'ble Gauhati High Court, a District Level Monitoring Committee(infrastructure for the Subordinate Judiciary), to monitor the infrastructure developments in the District of Hojai, is being formed with the following members;

1. The District & Sessions Judge, Hojai.
2. The Deputy Commissioner, Hojai.
3. Executive Engineer, PWD (Building), Hojai.
4. Executive Engineer, PWD (Electrical), Hojai.

Inform accordingly.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam


**District & Sessions Judge
Hojai**

No. DJHj/21/

Copy for information to:

Date:23.06.2021

1. The Deputy Commissioner, Hojai.
2. The Executive Engineer, PWD (Building), Hojai.
3. The Executive Engineer, PWD (Electrical), Hojai.
4. The System Assistant, Hojai to upload it in the official website.
5. Office Copy.


(Sri Aditya Hazarika)
District & Sessions Judge, Hojai
Sankardev Nagar. Assam

**District & Sessions Judge
Hojai**